

country is not assessed State-wise. For the current year (2012-13), All India Coal demand has been assessed to be 512 Million Tonnes for power utility sector in the country which includes power utilities located in various states of the country, including Tamil Nadu.

(b) and (c) In the current year (up to Feb'13), as against supply plan target of 339.92 Million Tonnes, despatches to power utility sector from CIL to power stations located in various States of the country including Tamil Nadu has been 91% of the target at 309.70 Million Tonnes (Provisional). The supply of coal to power plants are now made under bilateral Fuel Supply Agreement (FSA) between power stations and coal companies. Wherever FSAs are still not concluded, supplies are made through Memorandum of Understanding (MOU) as per allocation made by Central Electricity Authority (CEA). In respect of power plants of Tamil Nadu, supply of coal in the current financial year, (till Feb'13), has been 87% of the committed quantity under FSA/MOU with supply of 11.27 Million Tonnes against commitment of 12.99 Million Tonnes.

(d) Coal supplies to the Power Utility sector is monitored regularly by an inter-Ministerial Sub-Group comprising representatives of Ministry of Power, Ministry of Coal and Ministry of Railways constituted by the Infrastructure Review Committee of Cabinet Secretariat. This Sub-Group takes various operational decisions for meeting any contingent situations relating to Power sector including critical coal stock position. The monitoring mechanism has ensured that stock of coal at TPPs of Tamil Nadu has improved from 0.36 Million Tonnes as on 01.04.2012 to 0.56 Million Tonnes as on 28.02.2013.

Rice quota for Assam

2188. SHRI BHUBANESWAR KALITA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government has reduced Central quota of rice and wheat for Assam;

(b) whether it has affected the public; and

(c) the details of allocation of rice and wheat in Assam and the breakup for the last five years?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) No Sir.

(b) Does not arise in view of (a) above.

(c) Details of allocation of rice and wheat made to Assam under normal Targeted Public Distribution System (TPDS) during the last five years are as under:

(In '000 MTs)

Year	Rice	Wheat	Total
2007-08	1081.116	264.411	1345.527
2008-09	1181.892	224.364	1406.256
2009-10	1208.460	277.506	1485.966
2010-11	1346.190	326.936	1673.126
2011-12	1440.962	365.794	1806.756

Details of additional allocation of rice and wheat made to Assam since 2009-10 are as under:

(In '000 MTs)

Year	Rice	Wheat	Total
2009-10	52.476	37.384	89.860
2010-11	569.152	200.696	769.848
2011-12	190.794	30.000	220.794

Misleading advertisements

2189. DR. T.N. SEEMA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether consumers are being cheated/misled by the companies including producers of cosmetics, health and food supplements, through misleading advertisement making false exaggerated claims about their products and other legal nuances;

(b) if so, the details thereof indicating the number of such cases reported, along with the names of the companies, during 2011 and 2012, State/Union Territory-wise;